

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/1182/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Member,
MACT, Cachar, Silchar.

Dated Guwahati the 18th February, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. SMACT/I/14/5/141 Dated, 18th February, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 18.02.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/1183/A, dated 18.2.2021

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)

Pda